

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4491

ANSWERED ON:03.05.2012

FUNDS UNDER WELFARE SCHEMES FOR MUSLIMS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Mandlik Shri Sadashivrao Dadoba

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the funds allocated by the Union Government for the welfare schemes for the minority muslims of the country during each of the last three years and the current year;
- (b) the funds spent during the above period, year-wise and State-wise;
- (c) the reasons for not utilizing the whole amount; and
- (d) the corrective steps taken by the Union Government to ensure that funds allocated for the said purpose are fully and properly utilized?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a): Budgetary allocations are made to the Ministry of Minority Affairs for exclusive welfare of all minority communities and no separate funds are allocated for the welfare of muslims. The Plan funds allocated to the Ministry during the last three years and the current year for the welfare of minorities including Muslims are as follow:

Rs In crore			
Year	Allocation	Expenditure	BE
2009-10	1740.00	1740.00	1709.42
2010-11	2600.00	2500.00	2008.86
2011-12	2850.00	2750.00	2292.27
2012-13	3135.00	-	-

(b): The scheme wise, year-wise and State-wise expenditure is enclosed at Annex I to V.

(c): The main reasons for non-utilization of the whole amount are as follow: # Non submission of complete and adequate proposals by the State Governments for Multi-sectoral Development Programme (MsDP) and delay in the submission of Utilization Certificates.
Promulgation of model code of conduct due to elections in several States which delayed sanction of funds.
Insufficient proposals received from States and UTs, especially from North Eastern States for Scholarship schemes.
Non- submission of Utilisation Certificates by implementing States.

(d): The Ministry has taken steps to give wide publicity of the welfare schemes for the minority communities through the print and electronic media to generate awareness. The uploading of the list of beneficiaries under various Schemes of the Ministry on the website of the State Government/UT Administration has been made mandatory. Activity wise time-lines have been laid down and communicated to the States/UTs under the Scholarship Schemes. Online Scholarship Management System (OSMS) has been introduced for on-line application in Merit-cum-Means Scholarship scheme for expeditious processing. Regular review meetings with the officials of the State Government are held to expedite the implementation of programmes. In addition, the officials of the Ministry visit States/UTs to review and inspect the implementation of projects under the Schemes / programmes.